

IN THE HIGH COURT OF JHARKHAND, RANCHI
W.P.(S) No.1113 of 2019

Matwar Swansi Petitioner

---Vs.---

The State of Jharkhand & Ors. Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Ms. Khalida Haya Rashmi, Advocate
For the Respondent No.4(AGO): Mr. Sudarshan Srivastava, Advocate

Order No. 5 : Dated 25th June, 2020

Heard Ms. Khalida Haya Rashmi, the learned counsel appearing for the petitioner and Mr. Sudarshan Srivastava, the learned counsel appearing on behalf of the respondent No.4.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Inspite of repeated calls, nobody appears on behalf of the respondent-State.

Mr. Sudarshan Srivastava, the learned counsel for the respondent no.4 has appeared.

With a view to provide one more opportunity to the respondent State, post the matter on 08.07.2020.

(Sanjay Kumar Dwivedi, J.)

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